

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.539  
TO BE ANSWERED ON 13.12.2018**

**ELECTRIFICATION SCHEMES FOR JAMMU & KASHMIR**

**†539. SHRI JUGAL KISHORE:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of schemes under which electricity is being provided to the people of State of Jammu & Kashmir in rural areas;**
- (b) whether the Government is bringing any new scheme for the rural people;**
- (c) if so, the details thereof; and**
- (d) the amount of funds allocated to the State of Jammu and Kashmir under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY)?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER  
AND NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a): The supply of electricity to rural areas falls under the purview of respective State Governments/Power Utilities. However, Government of India is supplementing the efforts of States through the following schemes:-**

**i) Deen Dayal Upadhyaya Gram Jyoti Yojana' (DDUGJY):**

**Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for various rural electrification works including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering at distribution transformers/feeders/consumers and electrification of villages across the country including Jammu & Kashmir. Under the scheme, 22 projects have been sanctioned at the cost of Rs.681.84 crore for the State of Jammu & Kashmir. Further, an additional amount of**

**Rs.875 crore has also been sanctioned for Jammu & Kashmir under DDUGJY for creation of additional infrastructure to cater to the requirement of household electrification up to 31.12.2018.**

**ii) Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya:**

**Government of India has launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana –“Saubhagya” with an outlay of Rs.16,320 crore, with the objective to achieve universal household electrification by providing last mile connectivity and electricity connections to all households in rural and all poor households in urban areas by March, 2019. Under the scheme, an amount of Rs. 133.43 crore has been sanctioned for the State of Jammu & Kashmir.**

**(b) & (c) : No, Madam. .**

**(d) : Under the scheme, Government of India have sanctioned projects with the cost of Rs.681.84 crore, for the State of Jammu & Kashmir.**

**Further, an amount of Rs.1151.98 crore has been sanctioned for electrification of rural villages under Prime Minister’s Development Package (PMDP) for Jammu & Kashmir.**

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